

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 9/RP/2023
in
Petition No. 420/GT/2020**

Subject : Petition for revision of Order dated 4.6.2022 passed by the Commission in Petition No. 420/GT/2020 for determination of tariff of Gandhar GPS (657.39 MW) for the period from 01.04.2019 to 31.03.2024.

Petitioner : NTPC Limited

Respondents : MPPMCL and 6 others

Date of Hearing : **31.5.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri A.S. Pandey, NTPC
Shri Sameer Aggarwal, NTPC
Shri Vivek Kumar, NTPC

Record of Proceedings

The matter was listed for hearing on 30.5.2023, but could not be taken up due to paucity of time. Accordingly, the petition was listed for hearing today.

2. During the hearing, the representative of the Review Petitioner submitted that the Review Petition has been filed limited to the issue of disallowance of additional capital expenditure towards 'Zero liquid discharge scheme'. He further submitted that the Consent to Operate granted by the Gujarat Pollution Control Board (valid for the period 12.2.2019 to 23.2.2024) is in accordance with the Central Pollution Control Board guidelines and therefore the expenditure may be allowed. The representative further prayed that the delay of 7 days in filing the review petition due to technical issues (as stated in para 16 of the petition) may be condoned and the review petition may be admitted on the said issue.

3. Considering the submissions of the Review Petitioner, the delay in filing the Review Petition is condoned. Accordingly, the Commission directed as under:

(a) Admit, issue notice.

(b) The Review Petitioner is directed to serve the copy of the Review Petition, on the Respondents. The Respondents are permitted to file their replies, on or before **7.7.2023**, after serving copy to the Review Petitioner, who may file its



rejoinder, if any, till **17.7.2023**. Pleadings shall be completed by the parties within the due date mentioned.

4. The Review Petition shall be listed for hearing on **28.7.2023**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

